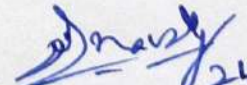


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 25.06.2021**

<b>MORNING SESSION</b>	
<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>1. R.A.274/2020</p> <p style="text-align: center;"><b><u>COMPLIANCE</u></b></p> <p>2. A.P.73/2021 3. A.P.74/2021 4. A.P.75/2021 5. A.P.76/2021 6. A.P.77/2021 7. A.P.78/2021 8. A.P.79/2021 9. A.P.80/2021</p>	<p style="text-align: center;"><b><u>FOR ENQUIRY ON IA</u></b></p> <p>10. Misc.2/2011 11. R.A.248/2020</p> <p style="text-align: center;"><b><u>EVIDNCE</u></b></p> <p>12. S.C.216/2019 13. S.C.255/2019</p> <p style="text-align: center;"><b><u>FURTHER EVIDNCE</u></b></p> <p>14. S.C.7/2019</p> <p style="text-align: center;"><b><u>HBC</u></b></p> <p>15. S.C.167/2020</p>
<b>AFTERNOON SESSION</b>	
<p style="text-align: center;"><b><u>OBJECTION</u></b></p> <p>1. M.A.54/2019 2. Misc.29/2020 3. A.P.52/2020 4. A.P.69/2020 5. A.P.103/2020 6. A.P.107/2020 7. A.P.109/2020 8. R.A.281/2020 9. Misc.14/2021</p>	<p style="text-align: center;"><b><u>TO HEAR ON IA</u></b></p> <p>10. A.P.53/2020 11. A.P.54/2020 12. A.P.55/2020 13. A.P.56/2020</p> <p style="text-align: center;"><b><u>NOTICE</u></b></p> <p>14. Crl.Misc.750/2021</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>15. Crl.Misc.927/2021</p>

  
24.6.2021  
Prl.District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,**

**BENGALURU RURAL DISTRICT, BENGALURU**

**Cause list dated 25.06.2021**

1. Ex. 93/2019
2. M.A. 164/2012
3. M.A. 49/2013
4. A.A. 1/2020
5. Spl.C. 121/2015
6. Crl.R.P. 60/2018
7. Crl.A. 13/2020
8. Crl.Misc. 940/2021
9. Crl.Misc. 941/2021

I Addl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

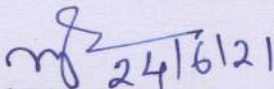
<b>II Additional District &amp; Session Court Bengaluru Rural District, Bengaluru</b>		
<b>Cause List -25.06.2021</b>		
<b>Morning Session</b>		
<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case 201/2021	Orders
2	Crl Misc 944/2021	Objection
3	Spl. Case 154/2013	Judgment
4	SC 271/2011	Hearing
5	Spl. Case 5/2014	Hearing
6	Spl. Case 42/2016	Hearing
7	Spl. Case 147/2016	Hearing
8	Spl. Case 359/2018	Hearing
9	Crl Misc 572/2021	Hearing
10	Crl Misc 579/2021	Hearing
11	Spl. Case 3/2021	HBC(JC)
12	jSpl. Case 116/2021	HBC(JC)
13	Spl. Case 180/2020	HBC
14	Spl. Case 218/2020	HBC
15	Spl. Case 396/2020	HBC
<b>Afternoon Session</b>		
16	Spl. Case 115/2021	HBC
17	Spl. Case 200/2021	HBC
18	Spl. Case 239/2017	FDT
19	Crl Misc 296/2019	Notice
20	Crl Misc n301/2019	Notice
21	Crl Misc 540/2019	Notice
22	Crl Misc 545/2019	Notice
23	Crl Misc 546/2019	Notice
24	Crl Misc 1115/2019	Notice
25	Crl Misc 1152/2019	Notice
26	Crl Misc 75/2020	Notice
27	Crl Misc 315/2020	Notice
28	Spl. Case 155/2010	Evidence
29	Spl. Case 158/2014	Evidence
30	Spl. Case 44/2015	Evidence

II Addl. District & Session Court,  
Bengaluru Rural District, Bengaluru.

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**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 25-06-2021**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>STEPS</u></b></p> <p>1. R.A.16/2021</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>2. R.A.33/2019 3. R.A.8/2021</p> <p align="center"><b><u>FURTHER ARGUMENTS</u></b></p> <p>4. R.A.184/2019</p> <p align="center"><b><u>OFFICE OBJECTIONS</u></b></p> <p>5. R.A.96/2021</p>	<p align="center"><b><u>NOTICE</u></b></p> <p>1. CRL.MISC.548/2021</p> <p align="center"><b><u>EVIDENCE</u></b></p> <p>2 SC.57/2019</p> <p align="center"><b><u>APPEARANCE OF ACCUSED</u></b></p> <p>3. SC.144/2018 4. SC.309/2019 5. SC.17/2021 6. SC.53/2021</p> <p align="center"><b><u>CALL ON</u></b></p> <p>7. SC.98/2013 8. SC.53/2016 9. SC.155/2017 10. SC.251/2019</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
	<p align="center"><b><u>AWAIT NOTICE</u></b></p> <p>11. CRL.A.45/2020</p> <p align="center"><b><u>AWAIT REPORT</u></b></p> <p>12. SC.294/2019 13. SC.44/2020</p> <p align="center"><b><u>HBC</u></b></p> <p>14. SC.9/2021 15. SC.13/2021 16. SC.24/2021</p> <p align="center"><b><u>FOR FURNISHING SURETY</u></b></p> <p>17. SC.76/2013 18. SC.92/2021</p> <p align="center"><b><u>OBJECTIONS</u></b></p> <p>19. CRL.MISC.937/2021 20. CRL.MISC.939/2021</p>

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District, Bengaluru.

**IN THE COURT OF CHENNAPPA GOUDA  
7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE  
CAUSE LIST DATED: 25.06.2021**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>Evidence:</u></b> 1) M.V.C. 83/2016 2) M.V.C. 84/2016 3) M.V.C. 85/2016 4) M.V.C. 86/2016 5) Misc. 13/2018 6) R.A. 185/2019</p> <p><b><u>Arguments:</u></b> 1) R.A. 36/2016 2) R.A. 39/2016 3) M.C. 64/2020 4) A.S. 2/2017 5) R.A. 88/2017 6) R.A. 106/2017 7) R.A. 40/2018 8) R.A. 60/2019 9) M.A. 18/2019 10) R.A. 212/2020</p>	<p><b><u>Cross examination of P.W.:</u></b> 1) G &amp; WC 23/2020</p> <p><b><u>Objection:</u></b> 1) M.C. 14/2020 2) I.C. 2/2020</p> <p><b><u>RPAD:</u></b> 1) EX 82/2019</p> <p><b><u>To hear:</u></b> 1) M.A. 6/2017 2) R.A. 40/2019</p> <p><b><u>Summons:</u></b> 1) SC 77/2020</p> <p><b><u>Arguments:</u></b> 1) CrI.A. 58/2015</p> <p><b><u>Await LCR:</u></b> 1) CrI.A. 132/2019 2) CrI.A. 133/2019</p> <p><b><u>Hearing:</u></b> 1) CrI.Misc.931/2021</p> <p><b><u>Order:</u></b> 1) CrI.Misc. 922/2021 2) CrI.Misc. 928/2021 3) CrI.Misc. 929/2021</p>

Sd/-

7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated: 21/05/2021 issued by Hon'ble High Court of Karnataka.

**PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL**  
**In the Court of YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Dated 25-06-2021**

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<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>HEARING</u></b>			
1) R.A.	93/2021		G. A. SRIKANTE GOWDA
<b><u>Await Notice</u></b>			
2) R.A.	79/2021		A. SAMPATH
<b><u>Further Arguments</u></b>			
3) R.A.	179/2019		G. N.SHIVALINGEGOWDA
<b><u>Office Objections</u></b>			
4) P and SC	25/2021		A. MADHUSUDHANA RAO
<b><u>NOTICE</u></b>			
1) CRL.R.P.	74/2016		NAGENDRA BABU V.N.
<b><u>Evidnce</u></b>			
2) SC	83/2015	SS TO WITNESSES	
3) SC	129/2018	SS TO WITNESSES	
4) SC	149/2018	SS TO WITNESSES	
5) SC	351/2018	SS TO WITNESSES	A
6) SC	168/2019	SS TO WITNESSES	P.N Shekarababu
<b><u>ORDER</u></b>			
7) SC	78/2017		
8) SC	369/2019		A
9) Crl.Misc.	909/2021		NATARAJ D.
<b><u>313 Statement</u></b>			
10) SC	149/2015		
<b><u>JUDGEMENT</u></b>			
11) SC	9/2017		
12) SC	180/2017		
<b><u>AWAIT ORDERS</u></b>			
13) SC	107/2013		
<b><u>NBW TO ACCUSED</u></b>			
14) SC	195/2017		
15) SC	350/2018		A
<b><u>Objection</u></b>			
16) Crl.Misc.	913/2021		M. V. THANUJA
17) Crl.Misc.	926/2021		M. SRINIVASA GOWDA

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18) CrI.Misc. 932/2021  
19) CrI.Misc. 938/2021  
**Notice to Surety**  
20) SC 139/2018

ANILA T. P.  
AKSHTHA SHETTY



**Cause List of IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.**

**Dated: 25-06-2021.**

**Morning Session**

**Civil**

1. RA 159/2017
2. RA 45/2014
3. RA 46/2014
4. P & SC 30/2020

**Criminal**

5. Crl.R.P.27/2020
6. SC 170/2020
7. Crl.Misc.223/2020
8. Crl.Misc.1798/2019
9. Spl.C.8/2019
10. Spl.C.45/2021
11. SC 55/2021
12. SC 354/2019
13. SC 97/2020
14. Spl.C.204/2020
15. SC 110/2020

**Afternoon Session**

**Civil**

1. Misc.30/2019
2. MA 50/2020
3. RA 12/2020
4. RA 13/2020
5. RA 14/2020
6. RA 15/2020
7. AS 1/2017
8. G & WC 14/2021
9. RA 25/2020
10. RA 158/2018

**Criminal**

Nil

Sd/-

Date : 24-06-2021.  
Place : Bengaluru.


IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.

CAUSE LIST OF THE COURT OF SRI BASAVARAJ  
CHENGTI  
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE  
BENGALURU RURAL DISTRICT, BENGALURU  
(DEDICATED COMMERCIAL COURT)  
**MORNING SESSION DATED : 25.06.2021**

Sl. No.	Case No.	Stage
1	Com OS 221/2021	Hearing
2	Com OS 222/2021	Hearing
3	Com OS 735/2021	Hearing
4	Com AS 50/2021	Hearing
5	Com AP 26/2021	Hearing
6	Com OS 896/2021	Hearing
7	Com OS 85/2020	Notice
8	Com OS 431/2020	Notice
9	Com OS 3/2020	Notice
10	Com OS 971/2021	Hearing
11	Com OS 972/2021	Hearing
12	Com OS 29/2021	Steps
13	Com OS 501/2021	Evidence
14	Com OS 353/2020	Hearing
15	Com OS 534/2021	Hearing

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
1	Com OS 109/2020	Steps
2	Com OS 110/2020	Steps
3	Com OS 433/2020	Steps
4	Com OS 844/2021	Steps
5	Com AA 16/2021	Steps
6	Com AA 17/2021	Steps
7	Com AS 51/2020	Steps
8	Com AA 20/2021	Steps
9	Com AA 32/2021	Steps
10	Com EX 62/2021	Compliance
11	Com EX 63/2021	Compliance
12	Com OS 144/2021	Objection
13	Com OS 248/2021	Written statement
14	Com OS 255/2021	Written statement
15	Com OS 860/2021	Steps

  
X Addl. District and Sessions Judge,  
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>

**PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL**

**In the Court of T.C. SRIKANTH**

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES  
FILED UNDER POCSO ACT)**

**Cause List Dated 25-06-2021**

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<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>Evidnce</u></b>			
1) SPL.C	43/2016		
2) SPL.C	80/2016		
3) SPL.C	226/2016		
4) SPL.C	243/2016		
5) SPL.C	54/2017		
6) SPL.C	82/2017		
7) SPL.C	261/2017		
8) SPL.C	290/2017		
9) SPL.C	410/2017		
10) SPL.C	612/2018		A
11) SPL.C	387/2019		A
12) SPL.C	50/2020		A
13) SPL.C	170/2020		A
14) SPL.C	352/2020		A
<b><u>ORDER</u></b>			
15) Crl.Misc.	719/2021		RANGANATHGOWDA
<b><u>APPEARANCE OF ACCUSED</u></b>			
16) SPL.C	79/2017		
<b><u>HBC</u></b>			
17) SPL.C	178/2020		A
<b><u>PRODUCTION OF ACCUSED</u></b>			
18) SPL.C	288/2017		
<b><u>NBW Proclamation and attachment</u></b>			
19) SPL.C	6/2016		
20) SPL.C	416/2017		
<b><u>FDT</u></b>			
21) SPL.C	162/2020		A
<b><u>Nbw to Accused and Notice to sureties</u></b>			
22) SPL.C	159/2015		Sri. Naveen

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